

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **23.07.2026** (THURSDAY)
CHENNAI BENCH (**HYBRID MODE**)
10.30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 354/2026 For Stay IA No. 991/2026 For Exemption IA No. 992/2026	Lanco Kondapalli Pvt Ltd Vs MCM Pacific Pte Ltd & 2 Ors.	Mr. Puneet Yadav	
2.	Comp App (AT) (CH) (Ins) No. 355/2026 For Exemption IA No. 993/2026 For Stay IA No. 994/2026	Radha Assets LLP Vs MCM Pacific Pte Ltd & Anr.	Mr. Puneet Yadav	

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 161/2021 For Stay IA No. 330/2021 Part-Heard	Ajeesh Kumar S & 8 Ors Vs Kerala Industrial Infrastructure Development Corporation & 3 Ors	Mr. Eshwar Sabapathy	Mr. Shivshankar R Panicker- R1 & R2 Mr. Vinod PV- R3 & R4
4.	Comp App (AT) (CH) (Ins) No. 420/2025	Ramakrishnan Sadasivan, RP of Connect Wind (India) Pvt Ltd Vs MRF Limited	Mr. J Manivannan	King & Partridge

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in